

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT -III

19. MA 3898/2019  
IN  
C.P No. 863/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **15.01.2020**

NAME OF THE PARTIES: Charu Amritlal Kanani and Ors.

**v/s.**

Vako Seals Private Limited and Ors.

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

At request, list this matter on 12.03.2020.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)